

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 2835

TO BE ANSWERED ON THE 15th March, 2016

Price of Orthopaedic Drugs

2835. SHRI A.T. NANA PATIL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government proposes to cap orthopaedic implant prices, if so, the details thereof; and
- (b) the steps taken by the Government to ensure that the increase in prices of orthopaedic implants is less than 10 percent annually in accordance with the Drug and Cosmetic Act and Drug Price Control Orders?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a): Orthopaedic implants are not included in Schedule I of Drugs (Prices Control) Order, 2013 (DPCO-2013) and hence ceiling prices are not fixed under DPCO-2013. However, the Government had requested leading manufacturers of Implants to reduce their prices voluntarily. Some of the companies have intimated the reduction in the price of their product.

(b): The manufacturers have been advised to submit Form-V of Price list as in DPCO-2013 to NPPA. In cases where it is observed that the companies have increased the prices by more than 10% annually, action is taken as per the provisions of DPCO, 2013.

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